

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Assurant Automotive Warranty Solutions India Pvt.
Ltd. and Other

MAIN PETITION NUMBER : CP(CAA)/22(CHE)/2024
(IA/MA) APPLICATION NUMBERS

IA/109(CHE)/2024

ORDER

Present: Shri. R. Inbaraju, Ld. Counsel for the Applicant.

This application has been filed for seeking early hearing of the CP/22/2024.

Petition is already listed for hearing on 24.07.2024.

We find no reason to list the petition early before 24.07.2024.

IA is dismissed.

List the petition on the date fixed i.e. **24.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs